

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 93/1997 IN
O.A. NO. 852/1995

25

this the 14th day of July, 1997.

HON'BLE DR. JOSE P. VERGHESE, VICE CHAIRMAN (J)

HON'BLE SHRI S. P. BISWAS, MEMBER (A)

Bimal Kant Dutta,
STE/NDLS,
Northern Railway,
New Delhi.
R/O 200/A-1 Basant Road,
Railway Colony,
Pahar Ganj,
New Delhi.

... Petitioner

(By Shri K. C. D. Gangwani, Advocate)

- Versus -

1. Shri Shanti Narayan,
General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. K. K. Chowdhuri,
Div. Railway Manager,
State Entry Road,
New Delhi.

... Respondents

(By Shri R. L. Dhawan, Advocate)

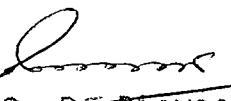
O R D E R (ORAL)

Dr. Jose P. Verghese, VC(J),

The petitioner in this case is seeking implementation of our order dated 31st October, 1996 by which this court had directed in accordance with the O.M. passed by the respondents after the Jankiraman's case for considering the petitioner for adhoc promotion. The counsel for the respondents on the basis of the affidavit filed, states that his case has been considered for adhoc promotion and an appropriate order has been passed. In view of the

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facts stated on the basis of the said order, we are not inclined to retain this petition any longer and the petitioner is given liberty to re-agitate the matter an an appropriate stage. With this, this contempt petition stands disposed of. Notices are discharged.


(S. P. Biswas)

Member (A)


(Dr. Jose P. Verghese)

Vice Chairman (J)

/as/